

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 25th January, 2019

No. HC.VII-167 (Pt.-V)/2014/334/A : On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to ***nominate*** the following Judicial Officers of the Assam Judicial Service to participate in a one-day Judicial Colloquium on 'Anti-Human Trafficking', scheduled to be held on **09.02.2019 in the Judicial Academy, Assam at Amingaon-**

Sl. No.	Name	Designation
1.	Smti Selina Begum	District and Sessions Judge, Nalbari (under order of transfer as District & Sessions Judge, Kamrup, Amingaon)
2.	Shri Abhijit Bhattacharyya	Member, MACT, Nalbari
3.	Smti Pranita Rani Rajmedhi	Member, MACT, Kamrup, Amingaon
4.	Smti Moushumi De	Addl. District and Sessions Judge, FTC, Rangia
5.	Smti Bobita Kshetry	Addl. District and Sessions Judge, Kamrup, Amingaon
6.	Smti Barnali Mahanta	Addl. District & Sessions Judge, FTC, No. 4, Kamrup (M), Guwahati (under order of transfer as Addl. District & Sessions Judge No. 2, Kamrup (M), Guwahati)
7.	Shri Anurag Jintoo Borah	Secretary, District Legal Services Authority, Morigaon
8.	Smti. Tripti Ari	Chief Judicial Magistrate, Barpeta
9.	Shri Nilkamal Das	Chief Judicial Magistrate, Morigaon
10.	Shri Pranab Sarma	Addl. Chief Judicial Magistrate, Goalpara (under order of transfer as Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon)
11.	Shri Akhtabul Ala	Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati
12.	Smti Himakshi Thakuria Buragohain	Civil Judge & Asstt. Sessions Judge, Nalbari
13.	Shri Uttam Chetri	Sub-Divisional Judicial Magistrate (S), No.2, Kamrup (M), Guwahati
14.	Shri Lohit Kumar Sarmah	Munsiff No.1, Morigaon (under order of transfer as Sub-Divisional Judicial Magistrate (S), Morigaon)
15.	Shri Saptarshi Garg	Special Railway Magistrate, 1 st Class, Kamrup (M), Guwahati

16.	Smti Dulumoni Das	Munsiff No.1, Nalbari
17.	Shri Sarfraz Nawaz	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati (under order of transfer as Judicial Magistrate 1 st Class, Hojai)
18.	Smti Pronami Dutta	Munsiff No.3, Kamrup (M), Guwahati (under order of transfer as Munsiff No.2, Kamrup (M), Guwahati)

The Officers are to report at the venue **at 9:00 a.m. positively on 09.02.2019.**

By order,
Sd/- Dhrupad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-V)/2014/335 - 348/A dated 25.01.2019
Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Nalbari / Morigaon / Barpeta / Darrang, Mangaldoi / Nagaon / Goalpara

He / she is requested to take necessary steps for circulation of the Notification amongst the nominated officers of his / her respective District accordingly.

7. The Member, MACT, Nalbari
8. The Member, MACT, Kamrup, Amingaon
9. The Chief Judicial Magistrate, Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Darrang, Mangaldoi / Morigaon / Nalbari / Nagaon / Goalpara
He / she is also requested to inform the nominated officer(s) under his / her control.
10. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
11. The Research Officer, Judicial Academy, Assam.
12. The Nominated Officers concerned.
13. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
14. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

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25.1.19
Registrar (Judicial)
25.01.19